

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/6216/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Mahmud Ahmed
Special Judge, CBI, NIA,
Assam, Guwahati.

Dated Guwahati the 24th October, 2019.

Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/04-2017/453 dated 04.10.2019.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for casual leave on 09.10.2019 and 10.10.2019, has been granted/~~rejected~~.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-131/1994/6217/A, dated 24.10.19
Copy to :



1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)